

(d) if so, Government's reaction thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b) : A new unit of Hindustan Machine Tools Ltd. was proposed to be set up in Uttar Pradesh after the expansion of the existing plants in Haryana Kerala and Andhra Pradesh was taken up and completed and a new factory proposed for Madhya Pradesh had been set up. As the machine tool industry has been facing the problem of under-utilisation of existing capacity for the last two years, the proposal for expansion of the existing units and establishment of new units by Hindustan Machine Tools Ltd. has been deferred. No decision has been taken on the exact location of the proposed unit in Uttar Pradesh.

(c) No, Sir.

(d) Does not arise.

**Managing Director of Panipat Woollen
And General Mills Limited, Kharar**

149. SHRI S. K. TAPURIAH :
SHRI VALMIKI CHOUDHARY :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Company Law Administration disapproved of the appointment of Shri Shiv Kumar Gupta as the Managing Director of the Panipat Woollen and General Mills Ltd., Kharar, with effect from the 1st May, 1967 ;

(b) if so, whether it is a fact Shri Shiv Kumar Gupta is still addressing letter's and important documents as Managing Director of that establishment ,

(c) whether it is also a fact that the latest balance sheet for the year 1967-68 shows the name of Shri Shiv Kumar Gupta as a Managing Director ; and

(d) if so, the steps proposed to be taken in this matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED), (a) Yes Sir, the Company's proposal to appoint Shri Shiv Kumar Gupta as Managing Director of the company with effect from the 1st April, 1967, was rejected by the Company Law Board on 13th June, 1968.

(b) and (c). The Registrar of Companies, Jullundur, has reported that in the 21st Annual Report & Accounts for the year ending 31-3-1968 of this company, filed in his office on 15th November, 1968, Shri Shiv Kumar Gupta has been shown as the Managing Director of the company. He has also received some complaints from certain individuals, forwarding *inter alia* photostat copies of some dishonoured cheques on the Punjab National Bank Limited, Kharar, purported to have been signed by Shri Shiv Kumar Gupta as Managing Director of the company on the 5th September, 1968.

(d) The Registrar of Companies, Jullundur, in a communication to the company, has advised Shri Shiv Kumar Gupta not to designate himself as Managing Director of the company since his appointment as such was disapproved by the Company Law Board.

Textile Mills taken over by Government

150. SHRI S. K. TAPURIAH :
SHRI P. C. ADICHAN :
SHRI VALMIKI CHOUDHARY :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether Government had proposed to take over more textile mills ;

(b) if so, the number of mills taken over during the last three months and the total number of mills taken over in each State so far ;

(c) the number of mills proposed to be taken over in future and in what circumstances ; and

(d) the steps being taken to extricate the textile industry in general from the present crisis ?